

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-816/2016

New Delhi this the 14th day of March, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Shri Vinod Kumar Shah (Aged 33 years) Head Maintainer,
S/o Shri Shubh Lal Shah,
(Employee No. 6290),
B-24, DMRC Quarters,
Metro Vihar, Yamuna Bank,
Shakarpur, Delhi-110092.

Applicant

Versus

1. Managing director,
Delhi Metro Rail Corporation Ltd.
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
2. The Secretary,
Ministry of Urban Development,
Nirman bhawan,
New Delhi-110108.
3. Shri Jitendra Tyagi, Director (Works),
Delhi Metro Rail Corporation Ltd.
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
4. Shri Sharat Sharma, Director (Operations),
Delhi Metro Rail Corporation Ltd.
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
5. Shri Karan Singh, Executive Director/Human Resource,
Delhi Metro Rail Corporation Ltd.
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
6. Shri Sunil Kumar Sinha, General Manager/Human Resource,
Delhi Metro Rail Corporation Ltd.
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
7. Shri Norratan Lal, Addl. General Manager/Human Resource,
Delhi Metro Rail Corporation Ltd.
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
8. Shri Anuj Dayal, Executive Director/Corporate Communications,
Delhi Metro Rail Corporation Ltd.
Metro Bhawan, Barakhamba Road,

New Delhi-110001.

9. Smt. Sushma Gaur, Sr. Dy. General Manager/Corporate Communications,
Delhi Metro Rail Corporation Ltd.
Metro Bhawan, Barakhamba Road,
New Delhi-110001. ... Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

The applicant, who is appearing in person seeks leave of this Tribunal to withdraw the OA with liberty to file a better drafted OA in accordance with law. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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